

[31 July, 2006]

RAJYA SABHA

ऐसा मत कीजिए, हाउस चलने दीजिए।... (व्यवधान) चेयरमेन साहब ने during the course of the...(Interruptions).

श्री अमर सिंह: सर,... (व्यवधान)

श्री जनेश्वर मिश्र: महोदय,... (व्यवधान)

SHRI RAJEEV SHUKLA (Maharashtra): Sir, this is...(Interruptions)

SHRI V. NARAYANASAMY: Deputy Chairman, Sir...(Interruptions)

MR. DEPUTY CHAIRMAN: Nothing will go on record. ... (Interruptions)... The House is adjourned till 1:00 p.m.

*The House then adjourned at seventeen minutes past twelve of the clock.*

The House reassembled at one of the clock,

MR. DEPUTY CHAIRMAN in the Chair

### GOVERNMENT BILLS

#### THE SIKKIM UNIVERSITY BILL, 2006

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and affiliating University in the State of Sikkim and to provide for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI ARJUN SINGH: Sir, I introduce the Bill.

---

#### The Tripura University Bill, 2006

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and affiliating University in the State of Tripura and to provide for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI ARJUN SINGH: Sir, I introduce the Bill.